

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

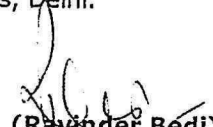
TIS HAZARI COURT: DELHI

No. 75049-067 /JOTP/Gaz./2023

Dated, Delhi the 16 DEC 2023

As directed copy of letter bearing No. DJA/Trg./JO-22/CC/1736/2023/4379 dated 05.10.23 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A' and Annexure 'B'.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.


(Ravinder Bedi)

District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Aditi Choudhary
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
011-28036687 (Fax)
Email: dja@nic.in

No. DJA/Trg/JO-22/CC/1736/2023 /4379

URGENT
5th October, 2023

To,

1. The Principal District & Sessions Judge (HQs), Central, THC.
2. The Principal District & Sessions Judge, New Delhi, PHC.
3. The Principal District & Sessions Judge, North-West, Rohini.
4. The Principal District & Sessions Judge, South, Saket.
5. The Principal District & Sessions Judge, South-West, Dwarka.
6. The Principal District & Sessions Judge, West, THC.
7. The Principal District & Sessions Judge, East, KKD.
8. The Principal District & Sessions Judge, South-East, Saket.
9. The Principal District & Sessions Judge, Shahdara, KKD.
10. The Principal District & Sessions Judge, North-East, KKD.
11. The Principal District & Sessions Judge, North, Rohini.

Sub.: Refresher Course on IPR for District Judges (Commercial Court) (Full Strength) scheduled for 07th October, 2023

Respected Sir/Madam,

In continuation to letter dated 21st August, 2023 sent by the Academy on the above cited subject, it is humbly informed that the nomination list of Judicial Officers for the aforesaid programme has been updated in view of the recent transfer/posting of Judicial Officers. The updated nomination list is enclosed as *Annexure 'A'*. The schedule of the programme is enclosed as *Annexure 'B'*.

It is requested that nominated Judicial Officers posted in your district as per *Annexure 'A'* may kindly be communicated about their nomination in the aforesaid programme through your good office.

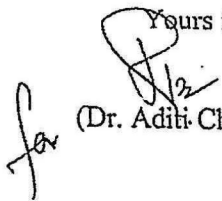
In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on an urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 07th October, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Encls.: As above

Yours faithfully,


(Dr. Aditi Choudhary)

DELHI JUDICIAL ACADEMY

Programme Name & Code: Refresher Course on IPR for District Judges (Commercial Court) [DJA/JO-22/2023]
 Duration, Date & Day: One (1) Day on 7th October, 2023 (Saturday)
 Participants: District Judges (Commercial Court)
 Venue: Seminar Hall, 2nd Floor, Delhi Judicial Academy.
 Programme Director: Dr. Aditi Choudhary, Director (Academics), Delhi Judicial Academy.
 Programme Coordinator: Dr. Sumedh Kumar Sethi, Additional Director, Delhi Judicial Academy.

Date & Day	10:15 am – 11:30 am	11:30 am – 12:00 Noon	12:00 Noon – 01:15 pm	01:15 pm – 02:00 pm	02:00 pm – 03:15 pm	03:15 pm – 03:45 pm	03:45 pm – 05:00 pm
07.10.2023 (Saturday)	<u>Session - I</u> Conceptual Issues		<u>Session - II</u> Intellectual Property Rights – Remedies available		<u>Session - III</u> Intellectual Property Rights in Cyber Space		<u>Session - IV</u> Intellectual Property Rights in Cyber Space
	<ul style="list-style-type: none"> Human Rights Approach in IPR: Balancing Rights & Obligations Issues of Jurisdiction: Dealing with Cross-Border/ Transnational Disputes Issues of Valuation 	T E A B R E A K	<ul style="list-style-type: none"> Interim measures: <ul style="list-style-type: none"> Anton Piller Orders Mareva Injunctions Norwich Pharmacal Orders Quia Timet Injunctions John Doe Orders Permissible Reliefs Computation of Damages 	L U N C H B R E A K	<ul style="list-style-type: none"> Modes of Violation: <ul style="list-style-type: none"> Cybersquatting & other Domain Name Disputes Linking Framing Tagging Caching Other Violations Liability of Intermediaries 	T E A B R E A K	(...Continued from Previous Session)

**Nomination List for
Refresher Course on IPR for District Judge (Commercial Court)
(Full Strength)**

on
07th October, 2023

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Ms. Barkha Gupta	District Judge (Commercial Court)	6	Central	THC
2	Dr. Kamini Lau	District Judge (Commercial Court)	2	Central	THC
3	Mr. Sanjay Sharma-I	District Judge (Commercial Court)		East	KKD
4	Mr. Prem Kr. Barthwal	District Judge (Commercial Court)	1	South	Saket
5	Mr. Dinesh Bhatt	District Judge (Commercial Court)	1	West	THC
6	Mr. Pankaj Gupta	District Judge (Commercial Court)		South-West	Dwarka
7	Mr. Sanjeev Kumar Aggarwal	District Judge (Commercial Court)	1	Central	THC
8	Mr. Umed Singh	District Judge (Commercial Court)	5	Central	THC
9	Mr. Virender Bhatt	District Judge (Commercial Court)		North	Rohini
10	Ms. Hemani Malhotra	District Judge (Commercial Court)	2	West	THC
11	Ms. Vineta Goyal	District Judge (Commercial Court)	3	New Delhi	FHC
12	Mr. Sanjeev Aggarwal	District Judge (Commercial Court)	2	New Delhi	PHC
13	Ms. Illa Rawal	District Judge (Commercial Court)	3	Central	THC
14	Mr. Deepak Garg	District Judge (Commercial Court)	9	Central	THC
15	Mr. Rakesh Syal	District Judge (Commercial Court)	3	South-West	Dwarka
16	Mr. S.S. Rathu	District Judge (Commercial Court)	3	Shahdara	EKD
17	Mr. Brijesh Kr. Garg	District Judge (Commercial Court)	1	Shahdara	EKD
18	Mr. Chandra Shekhar	District Judge (Commercial Court)	2	East	KKD
19	Mr. Bhupesh Kumar	District Judge (Commercial Court)	5	South-East	Saket
20	Mr. Ajay Kr. Jain	District Judge (Commercial Court)	3	South-East	Saket
21	Ms. Kaveri Baweja	District Judge (Commercial Court)	7	Central	THC
22	Ms. Anu Grover Bahga	District Judge (Commercial Court)	4	South-East	Saket
23	Ms. Nirja Bhatia	District Judge (Commercial Court)	6	South-East	Saket
24	Ms. Savita Rao	District Judge (Commercial Court)	2	South-West	Dwarka
25	Mr. Rajesh Kr. Singh	District Judge (Commercial Court) (Digital)	7	South-East	Saket
26	Mr. Reetesh Singh	District Judge (Commercial Court)	4	Shahdara	EKD
27	Mr. Anurag Sain	District Judge (Commercial Court)	1	New Delhi	PHC
28	Mr. Rajeev Bansal	District Judge (Commercial Court) (Digital)	4	South	Saket
29	Ms. Neelam Singh	District Judge (Commercial Court)	2	South-East	Saket
30	Mr. Lal Singh	District Judge (Commercial Court)	1	South-East	Saket
31	Mr. Vinod Yadav	District Judge (Commercial Court)	2	North-West	Rohini
32	Mr. Sandeep Yadav	District Judge (Commercial Court)	3	South	Saket
33	Mr. Anil Kr. Sisodia	District Judge (Commercial Court)	4	Central	THC
34	Mr. Dig Vijay Singh	District Judge (Commercial Court)	3	West	THC
35	Mr. Amit Kumar	District Judge (Commercial Court)	8	Central	THC
36	Ms. Anuradha Shukla Bhardwaj	District Judge (Commercial Court)	2	South	Saket
37	Mr. Sanjeev Kr. Malhotra	District Judge (Commercial Court)		North-East	KKD
38	Mr. Ajay Pandey	District Judge (Commercial Court)	10	Central	THC
39	Mr. Sanjay Sharma-II	District Judge (Commercial Court)	11	Central	THC
40	Mr. Sanjay Jindal	District Judge (Commercial Court)	4	West	THC
41	Mr. Kirti Bansal	District Judge (Commercial Court)	2	Shahdara	KKD
42	Ms. Ravinder Bedi	District Judge (Commercial Court)	12	Central	THC
43	Mr. Ajay Gupta	District Judge (Commercial Court)	5	West	THC
44	Mr. Sanjeev Kr. Singh	District Judge (Commercial Court)	13	Central	THC
45	Mr. Naresh Kr. Malhotra	District Judge (Commercial Court)	6	West	THC